

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Transfer Petition(s) (Civil) No(s). 473/2015

MEENU RANI

Petitioner(s)

VERSUS

RAJ KUMAR

Respondent(s)

(with appln. (s) for stay and office report)

Date : 17/11/2015 This petition was called on for hearing today.

For Petitioner(s) Dr. Ashok Dhamija,Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)
Mr. Narender Kumar Verma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned
counsel for the sole respondent to file the counter affidavit.

List again on 28.1.2016.

(M V RAMESH)
Registrar

MG